## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

CP No.542/2017 In OA No.106/2012

This the 22<sup>st</sup> day of August, 2017

## Hon'ble Shri Justice Permod Kohli, Chairman Hon'ble Shri K N Shrivastava, Member(A)

Shri R.C. Meena, S/o Shri Ram Jivan R/o E-3, MCD Flats, Bhamasha Market Kamla Nagar, Delhi-110007.

....Applicant

(By: Applicant in person)

Versus

- Shri Puneet Goel 1. Commissioner, South Delhi Municipal Corporation 9<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre J.L. Marg, New Delhi.
- Shri S.K. Sharma 2. Director of Vigilance South Delhi Municipal Corporation 26<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre J.L. Marg, New Delhi. ...Respondents

## Order (Oral)

## **Justice Permod Kohli**

Since no contempt is made out, the applicant seeks to withdraw this Petition. Dismissed as withdrawn.

Member(A)

( K N Shrivastava ) (Justice Permod Kohli) Chairman

/vb/